

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF Ujwal Electrical Stampings
Pvt. Ltd.

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ujwal Electrical Stampings Pvt. Ltd.
2.	Date of incorporation of corporate debtor	24th September, 1993
3.	Authority under which corporate debtor is incorporated /registered	Registrar of companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29291PN1993PTC074125
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. L-31, MIDC, Ahmednagar- 414111, Maharashtra
6.	Date of closure of Insolvency Resolution Process	05.05.2022
7.	Liquidation commencement date of corporate debtor	05.05.2022 (Intimation received on 12.07.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Manoj Kumar Mishra Reg No. IBBI/IPA-001/IP- P01152/2018-2019/11902
9.	Address and e-mail of the liquidator, as registered with the Board	manojkmishra95@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Communication Address: Office No 18, 3 rd Floor, 84 Dhalokawala Building, Janmabhoomi Marg, Fort, Mumbai- 400001 Email: liq.ujwalelectrical@gmail.com

11.	Last date for submission of claims	11 th August, 2022
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Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Ujwal Electrical Stampings Pvt. Ltd. on **05.05.2022** (Intimation received on 12.07.2022)

The stakeholders of Ujwal Electrical Stampings Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 11.08.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date: 12.07.2022

Place: Mumbai

Manoj Kumar Mishra

Liquidator

IBBI/IPA-001/IP-P01152/2018-2019/11902